

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-21/2008(Pt.)/8596/A.**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Budi Habung,  
Registrar, Gauhati High Court,  
Itanagar Permanent Bench, Naharlagun.

+6  
Dated Guwahati, 29 September, 2022

Sub:- **Earned Leave.**

Ref:- Letter dated 28.09.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **earned leave for two days on 29.09.2022 & 30.09.2022 along with station leave permission**, subject to submission of your Leave Admissibility Report in the Registry of Gauhati High Court, Itanagar Permanent Bench. Further, you have been asked to hand over charge to the Joint Registrar of the Registry for the aforesaid days.

Yours faithfully,

*sl*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008(Pt.)/8597-8598/A, dated** , 27-09-2022

Copy to:

1.  The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**